

HIGH COURT OF JHARKHAND, RANCHI

NOTICE

(Regarding submission of applications for Designation of Senior Advocate)

The Court has been pleased to extend the last date for clearing/removing the defects in the applications for Designation of Senior Advocates till 25th April, 2026. As such, Advocates are requested to clear all the defects in their applications, as pointed out by the office, on or before 25.04.2026, in the office of the Chief Justice Secretariat till 5.00 R.M.

BY ORDER OF THE COURT

Dated: 18.04.2026

Sd/-

Memo No.- 1143 /C.J Secretariat

**Satya Prakash Sinha
(Registrar General)**